

THE HIGH COURT OF MANIPUR AT IMPHAL

ORDER

Imphal, the 22nd February, 2022

No. HCM/P-41/2012(A&E)/Pt.VII : In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(2) and 8(5) of the “**High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020**”, the following Computer Assistants of this Registry are appointed as Judicial Assistant temporarily on promotion in the Level-5 of pay matrix (₹25500 – 81100) of Manipur Services (Revised Pay) Rules, 2019 per month and other allowances as admissible under the Rules from time to time w.e.f. the date of joining.

Sl. No.	Name	Remarks
1.	Aribam Karan Sharma	Against the 3 posts created vide letter no. 16/4/2012-Law(GHC) dated 20 th August, 2020
2.	Ningombam Loyanganba Meitei	Against the 3 posts created vide letter no. 16/4/2012-Law(GHC) dated 20 th August, 2020
3.	Longjam Meghajit Singh	Against the 3 posts created vide letter no. 16/4/2012-Law(GHC) dated 20 th August, 2020
4.	Gurumayum Bhupendra Sharma	Vice Shri Seikholet Baite, promoted
5.	Soibam Ranjan Meitei	Vice Kakchingtabam Gehechandra Sharma, promoted
6.	Ever Grace Kom Mangte	Vice Kshetrimayum Kalachand Singh, promoted
7.	Panmei Lawson	Vice Lairenjam Keirungba Luwang, promoted

They shall be on probation for 2 (two) years.

They shall also continue to discharge the duties of their earlier respective posts until further order(s).

By order etc.,

Sd/-
(**GOLMEI GAIPHULSHILLU**)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

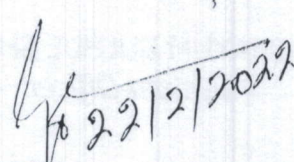
Endt. No. HCM/P-41/2012(A&E)/Pt.VII 2770-95 Imphal, the 22nd February, 2022

Copy to :

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.

Contd..2/-

3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl.)/(Vig.)/(Admn./PM&P), High Court of Manipur
5. The Joint Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
6. The Deputy Registrar (Accounts/Planning)/(Admn.)/(Protocol), Language Officer (Special Officer), High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Assistant Registrars/Library-cum-Research Officer/Sr. Private Secretary/ Court Managers/System Analyst, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The Private Secretary to Registrar General, High Court of Manipur.
14. All Private Secretaries, High Court of Manipur.
15. All Supdts./Stamp Reporter/Court Officers/Protocol Officer/Sr. Grade Translator/ Computer Programmer, High Court of Manipur.
16. All Court Masters, High Court of Manipur.
17. Shri Aribam Karan Sharma, Computer Assistant, High Court of Manipur.
18. Shri Ningombam Loyanganba Meitei, Computer Assistant, High Court of Manipur.
19. Shri Longjam Meghajit Singh, Computer Assistant, High Court of Manipur.
20. Shri Gurumayum Bhupendra Sharma, Computer Assistant, High Court of Manipur.
21. Shri Soibam Ranjan Meitei, Computer Assistant, High Court of Manipur.
22. Shri Ever Grace Kom Mangte, Computer Assistant, High Court of Manipur.
23. Shri Panmei Lawson, Computer Assistant, High Court of Manipur.
24. The Service Book.
25. The Order Book/Guard File/Concerned File.


22/2/2022
REGISTRAR GENERAL
HIGH COURT OF MANIPUR